

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 1870
ANSWERED ON 04.08.2023

FACILITIES/CONCESSIONS TO E-VEHICLE MANUFACTURING UNITS

1870. SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of **Heavy Industries** be pleased to state:

- (a) the details of manufacturing units of electric vehicles in the country, State-wise;
- (b) the details of facilities/concessions that are being provided by Government to these manufacturing units, State-wise; and
- (c) the details of vehicles i.e., two wheeler to electric buses produced in these manufacturing units since their inception, State-wise?

ANSWER
THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)

(a): Sir, Ministry of Heavy Industries (MHI) does not maintain the data pertaining to manufacturing units of electric vehicles in the country.

(b): Sir, the Government of India has taken following steps to give incentives/ subsidies on electric vehicles:

- i. **Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in India (FAME India):** The Government notified Phase-II of FAME India Scheme initially for a period of five years commencing from 1st April, 2019 with a total budgetary support of Rs. 10,000 crore. Under FAME-India Scheme phase-II, incentives are provided to buyers of electric vehicles in the form of an upfront reduction in the purchase price of electric vehicles.
- ii. **Production Linked Incentive (PLI) Scheme for Automotive Sector:** The Government on 15th Sep 2021 approved the PLI Scheme for Automotive Sector with a budgetary outlay of Rs. 25,938 crores to support domestic manufacturing of vehicles. Electric vehicles are covered under this PLI scheme.
- iii. **PLI Scheme for Advanced Chemistry Cell (ACC):** The Government on 12th May, 2021 approved PLI Scheme for manufacturing of ACC in the country with a budgetary outlay of Rs. 18,100 crore. The scheme envisages to establish a competitive ACC battery manufacturing set up in the country for 50 GWh. Additionally, 5GWh of niche ACC technologies is also covered under the Scheme.
- iv. **GST on EVs** has been reduced from 12% to 5%; **GST on chargers/ charging stations for EVs** has been reduced from 18% to 5%.
- v. **Ministry of Road Transport & Highways (MoRTH)** announced that the battery-operated vehicles will be given green license plates and be exempted from permit requirements.
- vi. **MoRTH** issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of the EVs.

(c): MHI does not maintain this data.
